

**DECLARATION OF ASSETS BY HON'BLE MR. JUSTICE
HARPREET SINGH BRAR AS ON 27.08.2024.**

1. IMMOVEABLE PROPERTY HELD INDIVIDUALLY OR IN THE NAME OF SPOUSE AND DEPENDENT CHILDREN.	
Self	Approximately 17 acres of ancestral agricultural land in District Sri Muktsar Sahib and 4 kanals ancestral house built by grandfather in the native village of Phulewala.
Spouse	(i) 500 sq. yds. Residential house bearing No.594, Phase 3A, Mohali (ii) Half share in 500 sq. yds. residential house bearing No.164, Sector 11, Chandigarh.
Dependent Son	Approximately 18 acres of ancestral agricultural land in District Sri Muktsar Sahib.
2. DETAILS OF MOVEABLE PROPERTY HELD EITHER INDIVIDUALLY OR IN THE NAME OF SPOUSE AND DEPENDENT CHILDREN.	
Self	i) Toyota Fortuner SUV (2017 Model). (ii) Maruti Baleno car (2019 Model) (iii) Jewellery – (a) Gold bracelet & gold <i>kara</i> gifted by in-laws at the time of marriage. (b) Diamond ring gifted at the time of engagement ceremony.
Spouse	(a) Approximately 450 gms gold ornaments received as <i>ishrtidhan</i> and purchased over the years. (b) One diamond set and pair of diamond bangles gifted by mother-in-law. (c) Two pairs of diamond ear rings purchased over the years. (d) Diamond ring gifted at the time of engagement ceremony.
Dependent son	(a) Approximately 200 gms gold ornaments gifted by grandparents.
3. BANK DEPOSITS, FIXED DEPOSITS, SHARES/PUBLIC PROVIDENT FUND, GENERAL PROVIDENT FUND, DEBENTURES/ MUTUAL FUNDS, ETC.:	
Self	(a) SBI Salary Bank Account Balance Rs.5,42,382/- (b) Fixed deposit of Rs.20 lakhs from the salary account made on 02.07.2024. (c) General Provident Fund of

	Rs.9,44,525/-. (d) Life Insurance Policy in Max New York Life Insurance purchased in the year 1998-1999. (e) Shares/Mutual Funds – Nil.
Joint Bank Account with spouse.	SBI Account Balance –Rs. 7851/-
Joint Bank Account with mother.	(a) HDFC Bank account Balance Rs.7574/-.
Spouse	(a) Salary account balance in Union Bank – 5,89,560/- (b) Kotak Bank Balance- Rs.21,28,862/- (c) IDBI Bank Balance- Rs.1200/-. (d) Union Bank Systematic Investment Plan from salary account from 04.09.2018 till 10.12.2021 – Rs.10,000/- per month. (e) HDFC Bank account balance – Rs.6045/-. (f) Shares/Mutual Funds – Nil.
Dependent Son	(a) SBI account bank balance – Rs.47,404/- (b) Shares/Mutual Funds – Nil.
HUF ‘Gurbachan Singh Brar HUF’: Karta – Harpreet Singh Brar	
(a) HDFC HUF Bank Balance Rs.32,45,922/-. (b) Two fixed deposits of Rs.40 lakhs, which were automatically renewed in June & July, 2024 and have current value of Rs.43,31,985/- & Rs.43,30,799/-.	

Sd/-

(HARPREET SINGH BRAR)

DATED:27.08.2024

PLACE:CHANDIGARH